NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra

V/s.

M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58 & 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Ashich hamal
1/b PDS Legal for Respondent No. 1
Wr. Jas Saughavi 1/b PDS Legal for Respondent No. 1
Still?

Wr. Sanah Thanawala 1/b Dhrune
Lindhar & for Plaintiffs
Co

Order

Company Appeal No.05/59/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 6.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)